

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 12.12.2019										
S L . N o .	C.A.No.	Date of Applic ation	Case No.	Name of the Applicant	C.C Typ e	Judge / Court Name	C.C Applied For	Othe r Docu ment	Deal ing Sect ion	Se at
1	112974 /2019	12.12.2 019	WP (C) - 18206/ 2012	M.NAIK	GENE RAL		Order Dtd. 2019-12-05			(Se at No-)
2	112975 /2019	12.12.2 019	FAO- 133/20 18	P. K. LENKA	GENE RAL		Order Dtd. 2019-10-16			(Se at No-)
3	112976 /2019	12.12.2 019	WP (C) - 17305/ 2013	M.NAIK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-05			(Se at No-)
4	112977 /2019	12.12.2 019	FAO- 134/20 18	P.K.LENKA	GENE RAL		Order Dtd. 2019-10-16			(Se at No-)
5	112978 /2019	12.12.2 019	FAO- 211/20 18	P. K. LENKA	GENE RAL		Order Dtd. 2019-10-16		MISC. APPEA L SEC.	(Se at No- 2)
6	112979 /2019	12.12.2 019	WP (C) - 18598/ 2019	R.K.MOHAPA TRA	GENE RAL		Order Dtd. 2019-10-01			(Se at No- 2)
7	112980 /2019	12.12.2 019	FAO- 352/20 18	P. K. LENKA	GENE RAL		Order Dtd. 2019-10-16			(Se at No- 2)
8	112981 /2019	12.12.2 019	FAO- 353/20 18	P.K.LENKA	GENE RAL		Order Dtd. 2019-10-16			(Se at No- 2)
9	112982 /2019	12.12.2 019	WP (C) - 13635/ 2016	P.K.RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-18			(Se at No- 2)

10	112983 /2019	12.12.2 019	FAO- 354/20 18	P. K. LENKA	GENE RAL		Order Dtd. 2019-10-16			(Se at No- 2)
11	112984 /2019	12.12.2 019	WP (C) - 502/20 09	N.C.SINHA	GENE RAL		Order Dtd. 2019-07-12			(Se at No- 2)
12	112985 /2019	12.12.2 019	FAO- 378/20 18	P. K. LENKA	GENE RAL		Order Dtd. 2019-10-16			(Se at No- 2)
13	112986 /2019	12.12.2 019	FAO- 573/20 18	P. K. LENKA	GENE RAL		Order Dtd. 2019-10-16			(Se at No- 2)
14	112987 /2019	12.12.2 019	FAO- 583/20 18	P. K. LENKA	GENE RAL		Order Dtd. 2019-10-16			(Se at No- 2)
15	112988 /2019	12.12.2 019	WP (C) - 5290/2 019	S.K.RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-04-11		WRIT BRANC H-11	(Se at No- 66)
16	112989 /2019	12.12.2 019	FAO- 584/20 18	P. K. LENKA	GENE RAL		Order Dtd. 2019-10-16			(Se at No- 66)
17	112990 /2019	12.12.2 019	FAO- 585/20 18	P. K. LENKA	GENE RAL		Order Dtd. 2019-10-16			(Se at No- 66)
18	112991 /2019	12.12.2 019	WP (C) - 19347/ 2018	P.K.DASH	GENE RAL		Order Dtd. 2019-12-10			(Se at No- 66)
19	112992 /2019	12.12.2 019	FAO- 594/20 18	P.K. LENKA	GENE RAL		Order Dtd. 2019-10-16			(Se at No- 66)
20	112993 /2019	12.12.2 019	FAO- 744/20 18	P. K. LENKA	GENE RAL		Order Dtd. 2019-10-16			(Se at No- 66)
21	112994 /2019	12.12.2 019	WP (C) - 21325/ 2018	P.K.DASH	GENE RAL		Order Dtd. 2019-12-10			(Se at No- 66)
22	112995 /2019	12.12.2 019	FAO- 745/20 18	P. K. LENKA	GENE RAL		Order Dtd. 2019-10-16			(Se at No- 66)

23	112996 /2019	12.12.2 019	FAO- 756/20 18	P. K. LENKA	GENE RAL		Order Dtd. 2019-10-16			(Se at No- 66)
24	112997 /2019	12.12.2 019	FAO- 773/20 18	P. K. LENKA	GENE RAL		Order Dtd. 2019-10-16			(Se at No- 66)
25	112998 /2019	12.12.2 019	WP (C) - 12816/ 2006	S.K.RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-04-15		WRIT BRANC H-3	(Se at No- 13)
26	112999 /2019	12.12.2 019	FAO- 774/20 18	P. K. LENKA	GENE RAL		Order Dtd. 2019-10-16			(Se at No- 13)
27	113000 /2019	12.12.2 019	WP (C) - 12817/ 2006	S.K.RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-04-15		WRIT BRANC H-3	(Se at No- 13)
28	113001 /2019	12.12.2 019	FAO- 775/20 18	P. K. LENKA	GENE RAL		Order Dtd. 2019-10-16			(Se at No- 13)
29	113002 /2019	12.12.2 019	WP (C) - 12824/ 2006	S.K.RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-04-15		WRIT BRANC H-3	(Se at No- 13)
30	113003 /2019	12.12.2 019	WP (C) - 12823/ 2006	S.K.RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-04-15		WRIT BRANC H-3	(Se at No- 13)
31	113004 /2019	12.12.2 019	WP (C) - 12822/ 2006	S.K.RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-04-15		WRIT BRANC H-3	(Se at No- 13)
32	113005 /2019	12.12.2 019	FAO- 779/20 18	P. K. LENKA	GENE RAL		Order Dtd. 2019-10-16			(Se at No- 13)
33	113006 /2019	12.12.2 019	FAO- 780/20 18	P. K. LENKA	GENE RAL		Order Dtd. 2019-10-16			(Se at No- 13)
34	113007 /2019	12.12.2 019	WP (C) - 12821/ 2006	S.K.RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-04-15		WRIT BRANC H-3	(Se at No- 13)
35	113008 /2019	12.12.2 019	WP (C) - 12820/ 2006	S.K.RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-04-15		WRIT BRANC H-3	(Se at No- 13)

36	113009/2019	12.12.2019	WP (C) - 12819/2006	S.K.RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-04-15		WRIT BRANCH-3	(Seat No-13)
37	113010/2019	12.12.2019	FAO-784/2018	P. K.LENKA	GENERAL		Order Dtd. 2019-10-16			(Seat No-13)
38	113011/2019	12.12.2019	WP (C) - 21224/2019	B. K. ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-10		WRIT BRANCH (DIVISION BENCH)	(Seat No-114)
39	113012/2019	12.12.2019	FAO-785/2018	P. K.LENKA	GENERAL		Order Dtd. 2019-10-16			(Seat No-114)
40	113013/2019	12.12.2019	FAO-786/2018	P. K.LENKA	GENERAL		Order Dtd. 2019-10-16			(Seat No-114)
41	113014/2019	12.12.2019	BLAPL-5100/2019	S.DAS	GENERAL		Order Dtd. 2019-12-03			(Seat No-114)
42	113015/2019	12.12.2019	WP (C) - 19722/2019	B. K. ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-10			(Seat No-114)
43	113016/2019	12.12.2019	FAO-787/2018	P. K.LENKA	GENERAL		Order Dtd. 2019-10-16			(Seat No-114)
44	113017/2019	12.12.2019	FAO-788/2018	P. K.LENKA	GENERAL		Order Dtd. 2019-10-16			(Seat No-114)
45	113018/2019	12.12.2019	FAO-789/2018	P. K.LENKA	GENERAL		Order Dtd. 2019-10-16			(Seat No-114)
46	113019/2019	12.12.2019	FAO-164/2017	P. K.LENKA	GENERAL		Order Dtd. 2019-10-16			(Seat No-114)

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47	113020 /2019	12.12.2 019	FAO- 323/20 17	P. K. LENKA	GENE RAL		Order Dtd. 2019-10-16			(Se at No- 114)
48	113021 /2019	12.12.2 019	FAO- 324/20 17	P. K. LENKA	GENE RAL		Order Dtd. 2019-10-16			(Se at No- 114)
49	113022 /2019	12.12.2 019	FAO- 339/20 17	P. K. LENKA	GENE RAL		Order Dtd. 2019-10-16			(Se at No- 114)
50	113023 /2019	12.12.2 019	FAO- 371/20 17	P. K. LENKA	GENE RAL		Order Dtd. 2019-10-16			(Se at No- 114)
51	113024 /2019	12.12.2 019	FAO- 461/20 17	P. K. LENKA	GENE RAL		Order Dtd. 2019-10-16			(Se at No- 114)
52	113025 /2019	12.12.2 019	WP (C) - 19749/ 2018	S.C.DAS	GENE RAL		Order Dtd. 2019-11-20			(Se at No- 114)
53	113026 /2019	12.12.2 019	FAO- 462/20 17	P. K. LENKA	GENE RAL		Order Dtd. 2019-10-16			(Se at No- 114)
54	113027 /2019	12.12.2 019	FAO- 488/20 17	P. K. LENKA	GENE RAL		Order Dtd. 2019-10-16			(Se at No- 114)
55	113028 /2019	12.12.2 019	FAO- 499/20 17	P. K. LENKA	GENE RAL		Order Dtd. 2019-10-16			(Se at No- 114)
56	113029 /2019	12.12.2 019	FAO- 500/20 17	P. K. LENKA	GENE RAL		Order Dtd. 2019-10-16			(Se at No- 114)
57	113030	12.12.2	FAO-	P. K.	GENE		Order Dtd.			(Se

	/2019	019	511/2017	LENKA	RAL		2019-10-16			at No-114)
58	113031/2019	12.12.2019	FAO-10/2016	STATE OF ORISSA	GENERAL		Order Dtd. 2019-10-16			(Se at No-114)
59	113032/2019	12.12.2019	FAO-405/2016	P. K. LENKA	GENERAL		Order Dtd. 2019-10-16			(Se at No-114)
60	113033/2019	12.12.2019	FAO-432/2016	P. K. LENKA	GENERAL		Order Dtd. 2019-10-16			(Se at No-114)
61	113034/2019	12.12.2019	FAO-433/2016	P. K. LENKA	GENERAL		Order Dtd. 2019-10-16			(Se at No-114)
62	113035/2019	12.12.2019	WP (C) - 24351/2019	M/S.D.ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11			(Se at No-114)
63	113036/2019	12.12.2019	FAO-669/2015	P. K. LENKA	GENERAL		Order Dtd. 2019-10-16			(Se at No-114)
64	113037/2019	12.12.2019	WP (C) - 24359/2019	M/S.D.ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11			(Se at No-114)
65	113038/2019	12.12.2019	FAO-545/2018	P. K. LENKA	GENERAL		Order Dtd. 2019-10-17			(Se at No-114)
66	113039/2019	12.12.2019	FAO-575/2018	P. K. LENKA	GENERAL		Order Dtd. 2019-10-17			(Se at No-114)
67	113040/2019	12.12.2019	WP (C) - 24165/2019	S. SWAIN	C.O.	COURT NO. 9	Order Dtd. 2019-12-10			(Se at No-114)

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68	113041/2019	12.12.2019	WP (C) - 24794/2019	MR.DEBASIS ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11			(Se at No-114)
69	113042/2019	12.12.2019	ABLAPL - 11625/2019	D.K.JENA	GENERAL		Order Dtd. 2019-11-07			(Se at No-114)
70	113043/2019	12.12.2019	FAO-575/2018	P. K. LENKA	GENERAL		Order Dtd. 2019-10-17			(Se at No-114)
71	113044/2019	12.12.2019	WP (C) - 24792/2019	MR.DEBASIS ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11			(Se at No-114)
72	113045/2019	12.12.2019	FAO-592/2019	P. K. LENKA	GENERAL		Order Dtd. 2019-10-17		MISC. APPEAL SEC.	(Se at No-5)
73	113046/2019	12.12.2019	WP (C) - 25075/2019	M/S.D.ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11			(Se at No-5)
74	113047/2019	12.12.2019	WP (C) - 24165/2019	S.K. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2019-12-10			(Se at No-5)
75	113048/2019	12.12.2019	FAO-600/2018	P. K. LENKA	GENERAL		Order Dtd. 2019-02-19			(Se at No-5)
76	113049/2019	12.12.2019	WP (C) - 25221/2019	B.R. SENAPATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11		WRIT BRANCH-3	(Se at No-14)
77	113050/2019	12.12.2019	FAO-636/2018	P. K. LENKA	GENERAL		Order Dtd. 2019-10-17			(Se at No-14)
78	113051/2019	12.12.2019	CRLREV - 527/2019	P. K. DAS	C.O.	DR (J)	Order Dtd. 2019-12-11			(Se at No-14)
79	113052/2019	12.12.2019	FAO-631/2018	P. K. LENKA	GENERAL		Order Dtd. 2019-10-17			(Se at No-

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80	113053/2019	12.12.2019	WP (C) - 23468/2019	P. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2019-12-10			(Se at No-14)
81	113054/2019	12.12.2019	FAO-641/2018	P. K. LENKA	GENERAL		Order Dtd. 2019-10-17			(Se at No-14)
82	113055/2019	12.12.2019	FAO-679/2018	P. K. LENKA	GENERAL		Order Dtd. 2019-10-17			(Se at No-14)
83	113056/2019	12.12.2019	CONTC-2084/2019	N.RAO	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-10			(Se at No-14)
84	113057/2019	12.12.2019	FAO-692/2018	P. K. LENKA	GENERAL		Order Dtd. 2019-10-17			(Se at No-14)
85	113058/2019	12.12.2019	CRLA-495/2017	PRATAP KUMAR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-02		CRIMINAL APPEAL	(Se at No-2)
86	113059/2019	12.12.2019	WP (C) - 23841/2019	N.K. ROUT	C.O.	COURT NO. 9	Order Dtd. 2019-12-10		WRIT BRANCH-3	(Se at No-11)
87	113060/2019	12.12.2019	CRLREV - 538/2019	SARAT DASH	C.O.	DR (J)	Order Dtd. 2019-12-11			(Se at No-11)
88	113061/2019	12.12.2019	WP (C) - 24082/2019	N.K. ROUT	C.O.	COURT NO. 9	Order Dtd. 2019-12-10			(Se at No-11)
89	113062/2019	12.12.2019	CRLREV - 548/2019	T. R. DAS	C.O.	COURT NO. 7	Order Dtd. 2019-12-11			(Se at No-11)
90	113063/2019	12.12.2019	FAO-703/2018	P. K. LENKA	GENERAL		Order Dtd. 2019-10-17			(Se at No-11)
91	113064/2019	12.12.2019	WP (C) - 9880/2018	T.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-10		WRIT BRANCH (DIVISION BENCH)	(Se at No-115)

92	113065 /2019	12.12.2 019	CRLREV - 673/20 14	ASHUTOSH MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-11			(Se at No- 115)
93	113066 /2019	12.12.2 019	ABLAPL - 9531/2 019	SAMBEET PATTANAYAK	C.O.	COURT NO. 1	Order Dtd. 2019-12-10			(Se at No- 115)
94	113067 /2019	12.12.2 019	BLAPL- 7981/2 019	AMLAN SAKTI PAUL	C.O.	COURT NO. 7	Order Dtd. 2019-12-04			(Se at No- 115)
95	113068 /2019	12.12.2 019	ABLAPL - 16083/ 2019	C. RANA	C.O.	COURT NO. 23	Order Dtd. 2019-12-10			(Se at No- 115)
96	113069 /2019	12.12.2 019	BLAPL- 8353/2 019	M. D. BISWAL	C.O.	COURT NO. 7	Order Dtd. 2019-12-10			(Se at No- 115)
97	113070 /2019	12.12.2 019	ABLAPL - 16247/ 2019	J. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2019-12-10			(Se at No- 115)
98	113071 /2019	12.12.2 019	BLAPL- 5741/2 019	J. MANTRI	C.O.	COURT NO. 7	Order Dtd. 2019-12-11			(Se at No- 115)
99	113072 /2019	12.12.2 019	BLAPL- 4944/2 019	R. N. DASH	C.O.	COURT NO. 7	Order Dtd. 2019-12-11			(Se at No- 115)
100	113073 /2019	12.12.2 019	WP (C) - 19533/ 2019	B.K.MAHARA NA	C.O.	COURT NO. 9	Order Dtd. 2019-12-10			(Se at No- 115)
101	113074 /2019	12.12.2 019	ABLAPL - 13186/ 2019	M.K. PANI	C.O.	COURT NO. 7	Order Dtd. 2019-12-10			(Se at No- 115)
102	113075 /2019	12.12.2 019	WP (C) - 27231/ 2013	B. K. DAS	C.O.	COURT NO. 8	Order Dtd. 2019-12-10		WRIT BRANC H-2	(Se at No-

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103	113076/2019	12.12.2019	FAO-818/2018	P. K. LENKA	GENERAL		Order Dtd. 2019-10-17			(Seat No-6)
104	113077/2019	12.12.2019	ABLAPL-9713/2019	ARJUNA CH. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019-12-10			(Seat No-6)
105	113078/2019	12.12.2019	WP(C)-27231/2013	S. P. DAS	C.O.	COURT NO. 8	Order Dtd. 2019-12-10		WRIT BRANCH-2	(Seat No-6)
106	113079/2019	12.12.2019	ABLAPL-9543/2019	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12-10			(Seat No-6)
107	113080/2019	12.12.2019	FAO-828/2018	P. K. LENKA	GENERAL		Order Dtd. 2019-02-12			(Seat No-6)
108	113081/2019	12.12.2019	FAO-954/2019	N. K. SATAPATHY	C.O.	COURT NO. 8	Order Dtd. 2019-12-10			(Seat No-6)
109	113082/2019	12.12.2019	WP(C)-20589/2019	A.K. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-06			(Seat No-6)
110	113083/2019	12.12.2019	FAO-856/2019	N. K. SATAPATHY	C.O.	COURT NO. 8	Order Dtd. 2019-12-11			(Seat No-6)
111	113084/2019	12.12.2019	FAO-738/2018	P. K. LENKA	GENERAL		Order Dtd. 2019-10-17			(Seat No-6)
112	113085/2019	12.12.2019	WP(C)-4743/2004	P.K. DAS	C.O.	COURT NO. 7	Order Dtd. 2019-12-10		WRIT BRANCH-1	(Seat No-30)
113	113086/2019	12.12.2019	FAO-856/2019	B. JENA	C.O.	COURT NO. 8	Order Dtd. 2019-12-11			(Seat No-30)
114	113087/2019	12.12.2019	FAO-738/2018	P. K. LENKA	GENERAL		Order Dtd. 2019-10-17			(Seat No-30)
115	113088/2019	12.12.2019	WP(C)-21200/2019	N.K. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-10			(Seat No-

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11	113089 6 /2019	12.12.2 019	FAO- 740/20 18	P. K. LENKA	GENE RAL		Order Dtd. 2019-10-17			(Se at No- 30)
11	113090 7 /2019	12.12.2 019	WP (C) - 10928/ 2018	AMIYA KU. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2019-12-10			(Se at No- 30)
11	113091 8 /2019	12.12.2 019	WP (C) - 24289/ 2019	R. SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-10			(Se at No- 30)
11	113092 9 /2019	12.12.2 019	FAO- 741/20 18	P. K. LENKA	GENE RAL		Order Dtd. 2019-10-17			(Se at No- 30)
12	113093 0 /2019	12.12.2 019	WP (C) - 2820/2 017	R. K. DEHURI	C.O.	COURT NO. 8	Order Dtd. 2019-12-10			(Se at No- 30)
12	113094 1 /2019	12.12.2 019	FAO- 751/20 18	P. K. LENKA	GENE RAL		Order Dtd. 2019-10-17			(Se at No- 30)
12	113095 2 /2019	12.12.2 019	WP (C) - 24288/ 2019	J.K. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-10			(Se at No- 30)
12	113096 3 /2019	12.12.2 019	WP (C) - 2820/2 017	B. R. SENAPATI	C.O.	COURT NO. 8	Order Dtd. 2019-12-10			(Se at No- 30)
12	113097 4 /2019	12.12.2 019	WP (C) - 13034/ 2018	T. BAG	C.O.	DR (J)	Order Dtd. 2019-12-09			(Se at No- 30)
12	113098 5 /2019	12.12.2 019	WP (C) - 13091/ 2015	NARENDRA KUMAR NAYAK	C.O.	DR (J)	Order Dtd. 2019-12-11			(Se at No- 30)
12	113099 6 /2019	12.12.2 019	FAO- 777/20 18	P. K. LENKA	GENE RAL		Order Dtd. 2019-10-17			(Se at No- 30)
12	113100 7 /2019	12.12.2 019	FAO- 827/20 18	P. K. LENKA	GENE RAL		Order Dtd. 2019-10-17			(Se at No- 30)
12	113101 8 /2019	12.12.2 019	WP (C) - 18804/ 2014	S. BISWAL	C.O.		Order Dtd. 2019-12-10			(Se at No-

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129	113102/2019	12.12.2019	FAO-828/2018	P. K. LENKA	GENERAL		Order Dtd. 2019-10-17			(Seat No-30)
130	113103/2019	12.12.2019	WP(C)-24642/2019	SIBA PRASAD SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11			(Seat No-30)
131	113104/2019	12.12.2019	WP(C)-11176/2012	S. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-10			(Seat No-30)
132	113105/2019	12.12.2019	FAO-829/2018	P. K. LENKA	GENERAL		Order Dtd. 2019-10-17			(Seat No-30)
133	113106/2019	12.12.2019	WP(C)-24643/2019	SIBA PRASAD SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11			(Seat No-30)
134	113107/2019	12.12.2019	WP(C)-8006/2019	D.K.BISOI	C.O.	COURT NO. 9	Order Dtd. 2019-12-03			(Seat No-30)
135	113108/2019	12.12.2019	FAO-830/2018	P. K. LENKA	GENERAL		Order Dtd. 2019-10-17			(Seat No-30)
136	113109/2019	12.12.2019	FAO-835/2018	P. K. LENKA	GENERAL		Order Dtd. 2019-10-17			(Seat No-30)
137	113110/2019	12.12.2019	WP(C)-24644/2019	SIBA PRASAD SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11			(Seat No-30)
138	113111/2019	12.12.2019	WP(C)-24645/2019	SIBA PRASAD SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11			(Seat No-30)
139	113112/2019	12.12.2019	FAO-845/2018	P. K. LENKA	GENERAL		Order Dtd. 2019-10-17			(Seat No-30)
140	113113/2019	12.12.2019	WP(C)-24201/2019	SAHADEV MUDULI	C.O.	COURT NO. 9	Order Dtd. 2019-12-10		WRIT BRANCH-8	(Seat No-29)
141	113114/2019	12.12.2019	CVA-23/1999	S.S. JAGDEV, ADV	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-11-26			(Seat No-

										29)
14	113115 2 /2019	12.12.2 019	FAO- 847/20 18	P. K. LENKA	GENE RAL		Order Dtd. 2019-10-17			(Se at No- 29)
14	113116 3 /2019	12.12.2 019	ABLAPL - 6560/2 017	R. DAS	C.O.	COURT NO. 7	Order Dtd. 2019-12-11		CRMIN AL MISC- 2	(Se at No- 10)
14	113117 4 /2019	12.12.2 019	ABLAPL - 6591/2 017	R. DAS	C.O.	COURT NO. 7	Order Dtd. 2019-12-11		CRMIN AL MISC- 2	(Se at No- 10)
14	113118 5 /2019	12.12.2 019	WP (C) - 24051/ 2019	P. N. BEHERA	C.O.	COURT NO. 9	Order Dtd. 2019-12-10			(Se at No- 10)
14	113119 6 /2019	12.12.2 019	WP (C) - 24071/ 2019	S. DASH	C.O.	COURT NO. 9	Order Dtd. 2019-12-10			(Se at No- 10)
14	113120 7 /2019	12.12.2 019	FAO- 959/20 18	P. K. LENKA	GENE RAL		Order Dtd. 2019-10-17			(Se at No- 10)
14	113121 8 /2019	12.12.2 019	WP (C) - 24071/ 2019	M/S.TAPN KUMAR KAMILA	C.O.	COURT NO. 9	Order Dtd. 2019-12-10			(Se at No- 10)
14	113122 9 /2019	12.12.2 019	FAO- 953/20 18	P. K. LENKA	GENE RAL		Order Dtd. 2019-10-17			(Se at No- 10)
15	113123 0 /2019	12.12.2 019	ABLAPL - 16255/ 2019	M.K. PANI	C.O.	COURT NO. 23	Order Dtd. 2019-12-10			(Se at No- 10)
15	113124 1 /2019	12.12.2 019	FAO- 915/20 18	P. K. LENKA	GENE RAL		Order Dtd. 2019-10-17			(Se at No- 10)
15	113125 2 /2019	12.12.2 019	ABLAPL - 16439/ 2018	I. PANDA	C.O.	COURT NO. 7	Order Dtd. 2019-12-10		CRIMI NAL MISC- 1	(Se at No- 1)
15	113126 3 /2019	12.12.2 019	FAO- 914/20 18	P. K. LENKA	GENE RAL		Order Dtd. 2019-10-17			(Se at No- 1)
15	113127 4 /2019	12.12.2 019	FAO- 913/20 18	P. K. LENKA	GENE RAL		Order Dtd. 2019-10-17			(Se at No-

										1)
15	113128 5 /2019	12.12.2 019	ABLAPL - 16444/ 2019	G. BARIK	C.O.	COURT NO. 23	Order Dtd. 2019-12-10			(Se at No- 1)
15	113129 6 /2019	12.12.2 019	FAO- 909/20 18	P. K. LENKA	GENE RAL		Order Dtd. 2019-10-17			(Se at No- 1)
15	113130 7 /2019	12.12.2 019	ABLAPL - 12023/ 2017	B. SINGH	C.O.	COURT NO. 9	Order Dtd. 2019-12-10		CRIMI NAL MISC- 1	(Se at No- 2)
15	113131 8 /2019	12.12.2 019	FAO- 859/20 18	P. K. LENKA	GENE RAL		Order Dtd. 2019-10-17			(Se at No- 2)
15	113132 9 /2019	12.12.2 019	BLAPL- 6027/2 019	P. N. BEHERA	GENE RAL		Order Dtd. 2019-11-28			(Se at No- 2)
16	113133 0 /2019	12.12.2 019	ABLAPL - 14983/ 2019	A.K. JATI	C.O.	COURT NO. 1	Order Dtd. 2019-12-10		CRMIN AL MISC- 2	(Se at No- 15)
16	113134 1 /2019	12.12.2 019	FAO- 858/20 18	P. K. LENKA	GENE RAL		Order Dtd. 5000-01-01			(Se at No- 15)
16	113135 2 /2019	12.12.2 019	ABLAPL - 14267/ 2019	B.K. PATI	C.O.	COURT NO. 1	Order Dtd. 2019-12-10			(Se at No- 15)
16	113136 3 /2019	12.12.2 019	ABLAPL - 9595/2 019	B. SINGH	C.O.	COURT NO. 1	Order Dtd. 2019-12-10			(Se at No- 15)
16	113137 4 /2019	12.12.2 019	FAO- 852/20 18	P. K. LENKA	GENE RAL		Order Dtd. 2019-10-17			(Se at No- 15)
16	113138 5 /2019	12.12.2 019	ABLAPL - 9708/2 019	S.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019-12-10			(Se at No- 15)
16	113139 6 /2019	12.12.2 019	FAO- 851/20 18	P. K. LENKA	GENE RAL		Order Dtd. 2019-10-17			(Se at No- 15)
16	113140 7 /2019	12.12.2 019	ABLAPL - 11640/	B.R. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-10			(Se at No-

			2019							15)
168	113141/2019	12.12.2019	FAO-849/2018	P. K. LENKA	GENERAL			Order Dtd. 2019-10-17		(Seat No-15)
169	113142/2019	12.12.2019	ABLAPL - 13044/2019	B. BEHERA	C.O.	COURT NO. 2		Order Dtd. 2019-12-10		(Seat No-15)
170	113143/2019	12.12.2019	ABLAPL - 9716/2019	B. SINGH	C.O.	COURT NO. 1		Order Dtd. 2019-12-10		(Seat No-15)
171	113144/2019	12.12.2019	WP (C) - 22438/2019	K. DANG	C.O.	COURT NO. 17		Order Dtd. 2019-12-11		(Seat No-15)
172	113145/2019	12.12.2019	WP (C) - 22437/2019	K. DANG	C.O.	COURT NO. 17		Order Dtd. 2019-12-11		(Seat No-15)
173	113146/2019	12.12.2019	ABLAPL - 15510/2019	BIKRAM BEHERA	C.O.	COURT NO. 1		Order Dtd. 2019-12-10		(Seat No-15)
174	113147/2019	12.12.2019	CRLMP-84/2015	TRILOCHAN BAG	C.O.	COURT NO. 17		Order Dtd. 2019-12-11		(Seat No-15)
175	113148/2019	12.12.2019	CRLMP-809/2016	K.C. SAHOO	C.O.	COURT NO. 17		Order Dtd. 2019-12-11		(Seat No-15)
176	113149/2019	12.12.2019	CRLMP-1703/2019	K.K. BHUYAN	C.O.	COURT NO. 17		Order Dtd. 2019-12-11		(Seat No-15)
177	113150/2019	12.12.2019	WP (C) - 22439/2019	B. BEHERA	C.O.	COURT NO. 3		Order Dtd. 2019-12-10		(Seat No-15)
178	113151/2019	12.12.2019	ABLAPL - 16188/2019	J. PARIDA	C.O.	COURT NO. 2		Order Dtd. 2019-12-10		(Seat No-15)
179	113152/2019	12.12.2019	ABLAPL - 14428/2019	B. DAS	C.O.	COURT NO. 3		Order Dtd. 2019-12-10		(Seat No-15)
180	113153/2019	12.12.2019	ABLAPL - 11232/	S.K. PADHI	C.O.	COURT NO. 1		Order Dtd. 2019-12-11		(Seat No-

			2019							15)
18	113154	12.12.2	CRLMP- 1619/2 019	S PANDA	C.O.	COURT NO. 17	Order Dtd. 2019-12-11			(Se at No- 15)
18	113155	12.12.2	ABLAPL - 16185/ 2019	B. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2019-12-10			(Se at No- 15)
18	113156	12.12.2	ABLAPL - 16183/ 2019	R.N. DASH	C.O.	COURT NO. 2	Order Dtd. 2019-12-10			(Se at No- 15)
18	113157	12.12.2	CRLMP- 1690/2 019	S C DAS	C.O.	COURT NO. 17	Order Dtd. 2019-12-11			(Se at No- 15)
18	113158	12.12.2	ABLAPL - 11536/ 2019	AJAY KUMAR PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2019-12-11			(Se at No- 15)
18	113159	12.12.2	ABLAPL - 16181/ 2019	A.K.MOHANT Y	C.O.	COURT NO. 2	Order Dtd. 2019-12-10			(Se at No- 15)
18	113160	12.12.2	ABLAPL - 16152/ 2019	MAHESWAR JATI	C.O.	COURT NO. 9	Order Dtd. 2019-12-10			(Se at No- 15)
18	113161	12.12.2	MATA- 82/201 9	SATYANANDA SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-10			(Se at No- 15)
18	113162	12.12.2	WP (C) - 3878/2 019	M/S.SRIKAN TA MAHUNTA	C.O.	DR (J)	Order Dtd. 2019-12-11			(Se at No- 15)
19	113163	12.12.2	WP (C) - 24953/ 2019	P.L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11		WRIT BRANC H-7	(Se at No- 18)
19	113164	12.12.2	ABLAPL - 16530/ 2019	B. B. MALLICK	GENE RAL		Order Dtd. 2019-11-25			(Se at No- 18)
19	113165	12.12.2	CRLMP- 1689/2 019	S C DAS	C.O.	COURT NO. 17	Order Dtd. 2019-12-11			(Se at No- 18)
19	113166	12.12.2	WP (C) - 24948/ 2019	P.L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11		WRIT BRANC H-7	(Se at No-

										18)
19	113167 4 /2019	12.12.2 019	CRLMP- 394/20 19	P K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2019-12-11			(Se at No- 18)
19	113168 5 /2019	12.12.2 019	WP (C) - 24950/ 2019	P.L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11		WRIT BRANC H-7	(Se at No- 18)
19	113169 6 /2019	12.12.2 019	ABLAPL - 6700/2 019	P K SINGH	C.O.	COURT NO. 7	Order Dtd. 2019-12-11		CRMIN AL MISC- 2	(Se at No- 13)
19	113170 7 /2019	12.12.2 019	FA- 245/19 87	N. N. MOHAPATRA	GENE RAL		Judgement Dtd. 9999-12- 31Deposition,	PAPER BOOK		(Se at No- 13)
19	113171 8 /2019	12.12.2 019	MATA- 82/201 9	B. MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-10			(Se at No- 13)
19	113172 9 /2019	12.12.2 019	CRLMC- 3086/2 019	H K BHOL	C.O.	COURT NO. 1	Order Dtd. 2019-12-10			(Se at No- 13)
20	113173 0 /2019	12.12.2 019	WP (C) - 24379/ 2019	M/S.P.K.PA TTANAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11			(Se at No- 13)
20	113174 1 /2019	12.12.2 019	MATA- 82/201 9	N. K. SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-10			(Se at No- 13)
20	113175 2 /2019	12.12.2 019	WP (C) - 860/20 16	D. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-11			(Se at No- 13)
20	113176 3 /2019	12.12.2 019	WP (C) - 14158/ 2019	L. D. PANDA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-10		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 106)
20	113177 4 /2019	12.12.2 019	CRLMC- 2984/2 019	S K LENKA	C.O.	COURT NO. 1	Order Dtd. 2019-12-10			(Se at No- 106)
20	113178 5 /2019	12.12.2 019	WP (C) - 21382/ 2019	M.R.ROUTRA Y	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11		WRIT BRANC H-6	(Se at No-

										16)
20	113179	12.12.2	WP (C) - 20520/ 2019	P. K. SWAIN	C.O.	COURT NO. 3	Order Dtd. 2019-12-09			(Se at No- 16)
20	113180	12.12.2	WP (C) - 1164/2 018	R.K. MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11		WRIT BRANC H-4	(Se at No- 27)
20	113181	12.12.2	OJC- 3202/1 993	N. SAHOO	GENE RAL		Order Dtd. 1993-05-10			(Se at No- 27)
20	113182	12.12.2	WP (C) - 21834/ 2019	M.R.ROUTRA Y	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11		WRIT BRANC H-4	(Se at No- 46)
21	113183	12.12.2	WP (C) - 10251/ 2019	JYOTI PRAKASH KAR	C.O.	COURT NO. 3	Order Dtd. 2019-12-10			(Se at No- 46)
21	113184	12.12.2	WP (C) - 17532/ 2006	B. K. DALAI	GENE RAL		Order Dtd. 2010-04-13		WRIT BRANC H-4	(Se at No- 17)
21	113185	12.12.2	WP (C) - 21835/ 2019	M.R.ROUTRA Y	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11		WRIT BRANC H-4	(Se at No- 46)
21	113186	12.12.2	CRLMC- 871/20 18	J. P. KAR	GENE RAL		Order Dtd. 2020-02-03		CRMIN AL MISC- 2	(Se at No- 11)
21	113187	12.12.2	WP (C) - 22502/ 2019	M.R.ROUTRA Y	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11		WRIT BRANC H-3	(Se at No- 28)
21	113188	12.12.2	WP (C) - 18970/ 2019	JYOTI RANJAN SAHOO	C.O.	COURT NO. 3	Order Dtd. 2019-12-10			(Se at No- 28)
21	113189	12.12.2	WP (C) - 24425/ 2019	S. DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11		WRIT BRANC H-2	(Se at No- 8)
21	113190	12.12.2	ABLAPL - 8305/2 015	B. K. GOCHHAYAT	GENE RAL		Order Dtd. 2015-08-05		CRIMI NAL MISC- 1	(Se at No- 1)
21	113191	12.12.2	WP (C) - 13429/ 2004	D. NAYAK	C.O.	CHIEF JUSTI CE'S	Order Dtd. 2019-12-10			(Se at No-

						COURT				1)
21	113192 9 /2019	12.12.2 019	ABLAPL - 5865/2 017	R. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11		CRMIN AL MISC- 2	(Se at No- 13)
22	113193 0 /2019	12.12.2 019	WA- 591/20 19	R. C. MUDULI	C.O.	COURT NO. 3	Order Dtd. 2019-12-10			(Se at No- 13)
22	113194 1 /2019	12.12.2 019	WA- 606/20 19	R. C. MUDULI	C.O.	COURT NO. 3	Order Dtd. 2019-12-10			(Se at No- 13)
22	113195 2 /2019	12.12.2 019	ABLAPL - 17927/ 2019	N K ROUT	C.O.	COURT NO. 1	Order Dtd. 2019-12-10			(Se at No- 13)
22	113196 3 /2019	12.12.2 019	WP (C) - 24282/ 2019	G. SUNDARA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11			(Se at No- 13)
22	113197 4 /2019	12.12.2 019	WP (C) - 17153/ 2014	S. P. SETHY	GENE RAL		PetitionAnnex ure, Entire Order,	WRIT BRANC H-2	(Se at No- 7)	
22	113198 5 /2019	12.12.2 019	WA- 591/20 19	TAPAN SWAIN	C.O.	COURT NO. 3	Order Dtd. 2019-12-10			(Se at No- 7)
22	113199 6 /2019	12.12.2 019	ABLAPL - 17927/ 2019	P. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019-12-10			(Se at No- 7)
22	113200 7 /2019	12.12.2 019	WA- 606/20 19	TAPAN SWAIN	C.O.	COURT NO. 3	Order Dtd. 2019-12-10			(Se at No- 7)
22	113201 8 /2019	12.12.2 019	WP (C) - 24282/ 2019	G. SUNDARA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11			(Se at No- 7)
22	113202 9 /2019	12.12.2 019	CRLMC- 2673/2 019	M. B. DAS	GENE RAL		Order Dtd. 2019-12-09			(Se at No- 7)
23	113203 0 /2019	12.12.2 019	WP (C) - 9798/2 003	A.K.RANA	GENE RAL		Order Dtd. 2004-03-09	WRIT BRANC H-4	(Se at No- 46)	
23	113204 1 /2019	12.12.2 019	WA- 591/20 19	P. C. DAS	C.O.	COURT NO. 3	Order Dtd. 2019-12-10			(Se at No-

										46)
23	113205 2 /2019	12.12.2 019	WP (C) - 4333/2 002	A.K.RANA	GENE RAL		Order Dtd. 2002-12-05		WRIT BRANC H-7	(Se at No- 10)
23	113206 3 /2019	12.12.2 019	WP (C) - 24770/ 2019	B.N. SARANGI	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11			(Se at No- 10)
23	113207 4 /2019	12.12.2 019	WP (C) - 24796/ 2019	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11			(Se at No- 10)
23	113208 5 /2019	12.12.2 019	ABLAPL - 17919/ 2019	P K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019-12-10			(Se at No- 10)
23	113209 6 /2019	12.12.2 019	WP (C) - 21459/ 2019	S.B.MOHAPA TRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11			(Se at No- 10)
23	113210 7 /2019	12.12.2 019	ABLAPL - 17919/ 2019	N K ROUT	C.O.	COURT NO. 1	Order Dtd. 2019-12-10			(Se at No- 10)
23	113211 8 /2019	12.12.2 019	WP (C) - 24279/ 2019	G. SUNDARA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11			(Se at No- 10)
23	113212 9 /2019	12.12.2 019	ABLAPL - 16595/ 2019	B P TANGA	C.O.	COURT NO. 2	Order Dtd. 2019-12-10			(Se at No- 10)
24	113213 0 /2019	12.12.2 019	WP (C) - 24279/ 2019	G. SUNDARA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11			(Se at No- 10)
24	113214 1 /2019	12.12.2 019	ABLAPL - 16594/ 2019	D K JENA	C.O.	COURT NO. 2	Order Dtd. 2019-12-10			(Se at No- 10)
24	113215 2 /2019	12.12.2 019	WP (C) - 24764/ 2019	N.K. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11			(Se at No- 10)
24	113216 3 /2019	12.12.2 019	ABLAPL - 16590/ 2019	S K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2019-12-10			(Se at No- 10)
24	113217 4 /2019	12.12.2 019	WP (C) - 24490/ 2019	M. SETHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11			(Se at No-

										10)
24	113218	12.12.2	WP (C) -	M/S.S.C.ME	C.O.	COURT	Order Dtd.			(Se
5	/2019	019	24574/	KAP		NO. 3	2019-12-11			at
			2019			OLD				No-
										10)
24	113219	12.12.2	WP (C) -	M/S.S.C.ME	C.O.	COURT	Order Dtd.			(Se
6	/2019	019	24576/	KAP		NO. 3	2019-12-11			at
			2019			OLD				No-
										10)
24	113220	12.12.2	WP (C) -	A. SAHOO	C.O.	COURT	Order Dtd.			(Se
7	/2019	019	24465/			NO. 3	2019-12-11			at
			2019			OLD				No-
										10)
24	113221	12.12.2	WP (C) -	M. SETHI	C.O.	COURT	Order Dtd.			(Se
8	/2019	019	24489/			NO. 3	2019-12-11			at
			2019			OLD				No-
										10)
24	113222	12.12.2	WP (C) -	P.K. SINGH	C.O.	COURT	Order Dtd.			(Se
9	/2019	019	24620/			NO. 3	2019-12-11			at
			2019			OLD				No-
										10)
25	113223	12.12.2	WP (C) -	H.K.	C.O.	COURT	Order Dtd.			(Se
0	/2019	019	24400/	DASH, ADV		NO. 3	2019-12-11			at
			2019			OLD				No-
										10)
25	113224	12.12.2	WP (C) -	K.C. PANDA	C.O.	COURT	Order Dtd.			(Se
1	/2019	019	24309/			NO. 3	2019-12-11			at
			2019			OLD				No-
										10)
25	113225	12.12.2	WP (C) -	B.R.	C.O.	COURT	Order Dtd.			(Se
2	/2019	019	15170/	SENAPATI		NO. 3	2019-12-11			at
			2008			OLD				No-
										10)
25	113226	12.12.2	WP (C) -	R.K.	C.O.	COURT	Order Dtd.		WRIT	(Se
3	/2019	019	22618/	MOHAPATRA		NO. 3	2019-12-11		BRANC	at
			2019			OLD			H-4	No-
										27)
25	113227	12.12.2	WP (C) -	A. SAHOO	C.O.	COURT	Order Dtd.			(Se
4	/2019	019	32864/			NO. 2	2019-12-11			at
			2011							No-
										27)
25	113228	12.12.2	ABLAPL	S K DASH	C.O.	COURT	Order Dtd.			(Se
5	/2019	019	-			NO. 2	2019-12-10			at
			16588/							No-
			2019							27)
25	113229	12.12.2	WP (C) -	M. N.	C.O.	COURT	Order Dtd.			(Se
6	/2019	019	24388/	MOHANTY		NO. 3	2019-12-11			at
			2019			OLD				No-
										27)
25	113230	12.12.2	ABLAPL	J KAMILA	C.O.	COURT	Order Dtd.			(Se
7	/2019	019	-			NO. 2	2019-12-10			at
			16396/							No-

			2019							27)
25	1132318	12.12.2019	WP (C) - 24386/2019	M.N.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11			(Se at No-27)
25	1132329	12.12.2019	WP (C) - 20763/2019	PITABAS NAYAK	C.O.	COURT NO. 9	Order Dtd. 2019-12-11		WRIT BRANC H-7	(Se at No-18)
26	1132330	12.12.2019	WP (C) - 24670/2019	S. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11			(Se at No-18)
26	1132341	12.12.2019	ABLAPL - 16201/2019	D K JENA	C.O.	COURT NO. 2	Order Dtd. 2019-12-10			(Se at No-18)
26	1132352	12.12.2019	WP (C) - 14263/2019	P. L. MISHRA	C.O.	COURT NO. 17	Order Dtd. 2019-12-11			(Se at No-18)
26	1132363	12.12.2019	WP (C) - 24374/2019	M.N.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11			(Se at No-18)
26	1132374	12.12.2019	WP (C) - 5712/2019	D. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2019-12-11		WRIT BRANC H-5	(Se at No-32)
26	1132385	12.12.2019	WP (C) - 24387/2019	M.N.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11			(Se at No-32)
26	1132396	12.12.2019	WP (C) - 24390/2019	M.N.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11			(Se at No-32)
26	1132407	12.12.2019	CONTC-1890/2019	S. K. SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11			(Se at No-32)
26	1132418	12.12.2019	CONTC-2258/2019	NIRANJAN MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11			(Se at No-32)
26	1132429	12.12.2019	WP (C) - 24389/2019	M.N.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11			(Se at No-32)
27	1132430	12.12.2019	WP (C) - 20769/2019	MANAS PATI	C.O.	COURT NO. 22	Order Dtd. 2019-12-11			(Se at No-

										32)
27 1	113244 /2019	12.12.2 019	WP (C) - 24456/ 2019	N.K. ROUT	C.O.	COURT NO. 3	Order Dtd. 2019-12-10			(Se at No- 32)
27 2	113245 /2019	12.12.2 019	WP (C) - 21716/ 2019	MANAS PATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11			(Se at No- 32)
27 3	113246 /2019	12.12.2 019	WP (C) - 24457/ 2019	N.K. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-10			(Se at No- 32)
27 4	113247 /2019	12.12.2 019	WP (C) - 24458/ 2019	N.K. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-10			(Se at No- 32)
27 5	113248 /2019	12.12.2 019	WP (C) - 24459/ 2019	N.K. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-10			(Se at No- 32)
27 6	113249 /2019	12.12.2 019	WP (C) - 24460/ 2019	N.K. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-10			(Se at No- 32)
27 7	113250 /2019	12.12.2 019	WP (C) - 23498/ 2019	TAPAN KUMAR BISWAL	C.O.	COURT NO. 22	Order Dtd. 2019-12-11			(Se at No- 32)
27 8	113251 /2019	12.12.2 019	WP (C) - 24461/ 2019	N.K. ROUT	C.O.	COURT NO. 22	Order Dtd. 2019-12-10			(Se at No- 32)
27 9	113252 /2019	12.12.2 019	WP (C) - 24311/ 2019	M/S.TAPAN KUMAR BISWAL	C.O.	COURT NO. 22	Order Dtd. 2019-12-11			(Se at No- 32)
28 0	113253 /2019	12.12.2 019	FAO- 477/20 16	M BARAL	C.O.	COURT NO. 22	Order Dtd. 2019-12-11			(Se at No- 32)
28 1	113254 /2019	12.12.2 019	WP (C) - 24462/ 2019	N.K. ROUT	C.O.	COURT NO. 22	Order Dtd. 2019-12-10			(Se at No- 32)
28 2	113255 /2019	12.12.2 019	WP (C) - 24096/ 2019	M/S.SIBA PRASAD PATI	C.O.	COURT NO. 22	Order Dtd. 2019-12-11		WRIT BRANC H-5	(Se at No- 20)
28 3	113256 /2019	12.12.2 019	CMP- 1032/2 019	R. K. BEHURA	C.O.	COURT NO. 22	Order Dtd. 2019-12-11			(Se at No-

										20)
284	113257/2019	12.12.2019	FAO-455/2018	P. K. LENKA	C.O.	DR (J)	Order Dtd. 2019-12-11			(Se at No-20)
285	113258/2019	12.12.2019	WP(C)-24273/2019	H SEK HAR PAIKRAY	C.O.	COURT NO. 22	Order Dtd. 2019-12-11			(Se at No-20)
286	113259/2019	12.12.2019	RSA-341/2007	TOFAN PRADHAN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-11			(Se at No-20)
287	113260/2019	12.12.2019	WP(C)-24108/2019	A K SWAIN	C.O.	COURT NO. 22	Order Dtd. 2019-12-11		WRIT BRANC H-7	(Se at No-15)
288	113261/2019	12.12.2019	RSA-455/2007	SEETARAM JENA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-11		SECON D APPEA L	(Se at No-3)
289	113262/2019	12.12.2019	WP(C)-3765/2006	D. K. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2019-12-11			(Se at No-3)
290	113263/2019	12.12.2019	CMP-147/2016	R.K.DASH	GENE RAL		Order Dtd. 2017-01-12		WRIT BRANC H-4	(Se at No-37)
291	113264/2019	12.12.2019	CMP-1922/2016	ASHOK KUMAR SAHOO	C.O.	COURT NO. 22	Order Dtd. 2019-12-11			(Se at No-37)
292	113265/2019	12.12.2019	WP(C)-24334/2019	P R SWAIN	C.O.	COURT NO. 22	Order Dtd. 2019-12-11			(Se at No-37)
293	113266/2019	12.12.2019	CMP-1363/2019	B. P. TUNGA	C.O.	COURT NO. 22	Order Dtd. 2019-12-11			(Se at No-37)
294	113267/2019	12.12.2019	CMP-1364/2019	B. P. TUNGA	C.O.	COURT NO. 22	Order Dtd. 2019-12-11			(Se at No-37)
295	113268/2019	12.12.2019	WP(C)-23967/2019	M/S.ANIL KUMAR DAS	C.O.	COURT NO. 22	Order Dtd. 2019-12-11			(Se at No-37)
296	113269/2019	12.12.2019	RSA-169/2015	S SAHOO	C.O.	CHIEF JUSTI CE'S	Order Dtd. 2019-12-11			(Se at No-

						COURT				37)
29	113270	12.12.2	WP (C) - 23855/ 2019	MANASI SETHI	C.O.	COURT NO. 22	Order Dtd. 2019-12-11			(Se at No- 37)
29	113271	12.12.2	WP (C) - 24432/ 2019	P. K. MALLICK	C.O.	COURT NO. 22	Order Dtd. 2019-12-11			(Se at No- 37)
29	113272	12.12.2	RSA- 131/20 10	ASHUTOSH MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-11			(Se at No- 37)
30	113273	12.12.2	ABLAPL - 16986/ 2019	AMRESH MOHANTY	GENE RAL		Order Dtd. 2019-11-27			(Se at No- 37)
30	113274	12.12.2	CMP- 1044/2 018	P K MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2019-12-11		WRIT BRANC H-1	(Se at No- 31)
30	113275	12.12.2	WP (C) - 4971/2 019	S K SAMAL	C.O.	COURT NO. 1	Order Dtd. 2019-12-11			(Se at No- 31)
30	113276	12.12.2	WP (C) - 24104/ 2019	J KAR	C.O.	COURT NO. 22	Order Dtd. 2019-12-11			(Se at No- 31)
30	113277	12.12.2	WP (C) - 24433/ 2019	M B SWAIN	C.O.	COURT NO. 22	Order Dtd. 2019-12-11			(Se at No- 31)
30	113278	12.12.2	WP (C) - 24454/ 2019	J P KAR	C.O.	COURT NO. 22	Order Dtd. 2019-12-11			(Se at No- 31)
30	113279	12.12.2	WP (C) - 24331/ 2019	P K PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-11			(Se at No- 31)
30	113280	12.12.2	WP (C) - 24303/ 2019	P C DAS	C.O.	COURT NO. 22	Order Dtd. 2019-12-11			(Se at No- 31)
30	113281	12.12.2	WP (C) - 24530/ 2019	P K MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2019-12-11		WRIT BRANC H-3	(Se at No- 33)
30	113282	12.12.2	WP (C) - 24259/ 2019	SARAT DASH	C.O.	COURT NO. 22	Order Dtd. 2019-12-11			(Se at No-

										33)
310	113283/2019	12.12.2019	WP (C) - 24107/2019	J KAR	C.O.	COURT NO. 22	Order Dtd. 2019-12-11			(Se at No-33)
311	113284/2019	12.12.2019	WP (C) - 24346/2019	PRASANJIT BEHERA	C.O.	COURT NO. 22	Order Dtd. 2019-12-11			(Se at No-33)
312	113285/2019	12.12.2019	WP (C) - 24510/2019	BASUDEV BARIK	C.O.	COURT NO. 22	Order Dtd. 2019-12-11			(Se at No-33)
313	113286/2019	12.12.2019	WP (C) - 25020/2019	PRAVAT BEHERA	C.O.	COURT NO. 22	Order Dtd. 2019-12-11			(Se at No-33)
314	113287/2019	12.12.2019	WP (C) - 25018/2019	PRAVAT BEHERA	C.O.	COURT NO. 22	Order Dtd. 2019-12-11			(Se at No-33)
315	113288/2019	12.12.2019	WP (C) - 24196/2019	R C MUDULI	C.O.	COURT NO. 22	Order Dtd. 2019-12-11		WRIT BRANCH-7	(Se at No-15)
316	113289/2019	12.12.2019	WP (C) - 24355/2019	P K MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2019-12-11			(Se at No-15)
317	113290/2019	12.12.2019	WP (C) - 24711/2019	H.K. PANDA	C.O.	COURT NO. 22	Order Dtd. 2019-12-11			(Se at No-15)
318	113291/2019	12.12.2019	WP (C) - 24470/2019	J.K. KHANDAYATRAY	C.O.	COURT NO. 22	Order Dtd. 2019-12-11			(Se at No-15)
319	113292/2019	12.12.2019	WP (C) - 24442/2019	R C MUDULI	C.O.	COURT NO. 22	Order Dtd. 2019-12-11			(Se at No-15)
320	113293/2019	12.12.2019	WP (C) - 24431/2019	P. K. MALLICK	C.O.	COURT NO. 22	Order Dtd. 2019-12-11			(Se at No-15)
321	113294/2019	12.12.2019	WP (C) - 24469/2019	PRASANJIT BEHERA	C.O.	COURT NO. 22	Order Dtd. 2019-12-11		WRIT BRANCH-2	(Se at No-8)
322	113295/2019	12.12.2019	WP (C) - 24429/2019	P. K. MALLICK	C.O.	COURT NO. 22	Order Dtd. 2019-12-11			(Se at No-

										8)
323	113296/2019	12.12.2019	WP (C) - 24010/2019	S S BISWAL	C.O.	COURT NO. 22	Order Dtd. 2019-12-11			(Se at No-8)
324	113297/2019	12.12.2019	WP (C) - 24427/2019	P. K. MALLICK	C.O.	COURT NO. 22	Order Dtd. 2019-12-11			(Se at No-8)
325	113298/2019	12.12.2019	WP (C) - 24206/2019	M K SAHOO	C.O.	COURT NO. 22	Order Dtd. 2019-12-11			(Se at No-8)
326	113299/2019	12.12.2019	WP (C) - 24426/2019	P. K. MALLICK	C.O.	COURT NO. 22	Order Dtd. 2019-12-11			(Se at No-8)
327	113300/2019	12.12.2019	WP (C) - 24207/2019	M R SAHOO	C.O.	COURT NO. 22	Order Dtd. 2019-12-11			(Se at No-8)
328	113301/2019	12.12.2019	WP (C) - 24424/2019	P. K. MALLICK	C.O.	COURT NO. 22	Order Dtd. 2019-12-11			(Se at No-8)
329	113302/2019	12.12.2019	WP (C) - 24566/2019	TAPAN SWAIN	C.O.	COURT NO. 22	Order Dtd. 2019-12-11			(Se at No-8)
330	113303/2019	12.12.2019	WP (C) - 24542/2019	M. R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2019-12-11			(Se at No-8)
331	113304/2019	12.12.2019	WP (C) - 24541/2019	M. R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2019-12-11			(Se at No-8)
332	113305/2019	12.12.2019	WP (C) - 24291/2019	RABI SAMAL	C.O.	COURT NO. 22	Order Dtd. 2019-12-11			(Se at No-8)
333	113306/2019	12.12.2019	WP (C) - 24299/2019	GAGAN ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11		WRIT BRANCH-8	(Se at No-29)
334	113307/2019	12.12.2019	WP (C) - 24529/2019	P K MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2019-12-11		WRIT BRANCH-3	(Se at No-33)
335	113308/2019	12.12.2019	WP (C) - 24446/2019	MR. P.C.ACHARYA	C.O.	COURT NO. 22	Order Dtd. 2019-12-11			(Se at No-

										33)
33	113309 6 /2019	12.12.2 019	CRIMC- 691/20 19	M/S RASHMI RANJAN MISHRA	GENE RAL		Order Dtd. 2019-09-18			(Se at No- 33)
33	113310 7 /2019	12.12.2 019	WP (C) - 23765/ 2019	MANASI PANDA	C.O.	COURT NO. 22	Order Dtd. 2019-12-04			(Se at No- 33)
33	113311 8 /2019	12.12.2 019	WP (C) - 24729/ 2019	S. C. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-09		WRIT BRANC H-5	(Se at No- 22)
33	113312 9 /2019	12.12.2 019	CRP- 15/201 9	GANESH SAHOO	C.O.	COURT NO. 24	Order Dtd. 2019-12-09			(Se at No- 22)
34	113313 0 /2019	12.12.2 019	WP (C) - 20339/ 2018	N. C. SINHA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-04			(Se at No- 22)
34	113314 1 /2019	12.12.2 019	OJC- 11012/ 1998	P. N. BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-10		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 109)
34	113315 2 /2019	12.12.2 019	WP (C) - 17818/ 2018	RASHMI RANJAN DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-10		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 112)
34	113316 3 /2019	12.12.2 019	WP (C) - 69/200 5	JYOTI RANJAN SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-11		WRIT BRANC H-3	(Se at No- 33)
34	113317 4 /2019	12.12.2 019	WP (C) - 20338/ 2014	JYOTI RANJAN SAHOO	C.O.	COURT NO. 16	Order Dtd. 2019-12-11		WRIT BRANC H-8	(Se at No- 29)
34	113318 5 /2019	12.12.2 019	WP (C) - 15564/ 2005	S. MISHRA	GENE RAL		Order Dtd. 2015-12-22	2006- 10- 11,20 10- 05- 12,20 15- 10- 15,20 15-	WRIT BRANC H-3	(Se at No- 13)

								12-22		
346	113319/2019	12.12.2019	CMP-270/2019	B. K. BEHERA	GENERAL		Order Dtd. 2019-04-09 Entire Order,		WRIT BRANCH-3	(Serial No-13)
347	113320/2019	12.12.2019	CRLA-436/2019	P. K. BARIK	GENERAL		Order Dtd. 2019-11-29			(Serial No-13)
348	113321/2019	12.12.2019	CRLA-577/2019	P. K. BARIK	GENERAL		Order Dtd. 2019-11-29			(Serial No-13)
349	113322/2019	12.12.2019	WP (C) - 21949/2019	A. MISHRA	GENERAL		Order Dtd. 2019-11-21		WRIT BRANCH-5	(Serial No-32)
350	113323/2019	12.12.2019	WP (C) - 21946/2019	A. MISHRA	GENERAL		Order Dtd. 2019-11-21			(Serial No-32)
351	113324/2019	12.12.2019	WP (C) - 20697/2019	A. MISHRA	GENERAL		Order Dtd. 2019-11-08			(Serial No-32)
352	113325/2019	12.12.2019	WP (C) - 20583/2019	A. MISHRA	GENERAL		Order Dtd. 2019-11-08			(Serial No-32)
353	113326/2019	12.12.2019	WP (C) - 14528/2019	A. MISHRA	GENERAL		Order Dtd. 2019-08-19			(Serial No-32)
354	113327/2019	12.12.2019	WP (C) - 20622/2019	A. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2019-11-05			(Serial No-32)
355	113328/2019	12.12.2019	ABLAPL - 11968/2019	M. BARAL	C.O.	COURT NO. 1	Order Dtd. 2019-12-11			(Serial No-32)
356	113329/2019	12.12.2019	WP (C) - 24688/2019	SIBA PRASAD SAHOO	C.O.	COURT NO. 22	Order Dtd. 2019-12-11			(Serial No-32)
357	113330/2019	12.12.2019	WP (C) - 24688/2019	PRASANTA KUMAR JENA	C.O.	COURT NO. 22	Order Dtd. 2019-12-11			(Serial No-32)
358	113331/2019	12.12.2019	ABLAPL - 9884/2	SIBA PRASAD SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12-11			(Serial No-

			019							32)
35	1133329	12.12.2019	ABLAPL - 14767/2019	ARJUNA CH.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019-12-11			(Se at No-32)
36	1133330	12.12.2019	ABLAPL - 16725/2019	R. K. OJHA	C.O.	COURT NO. 1	Order Dtd. 2019-12-11			(Se at No-32)
36	1133341	12.12.2019	WP (C) - 24608/2019	M/S.SUSHAN TA KUMAR MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11			(Se at No-32)
36	1133352	12.12.2019	WP (C) - 24581/2019	M/S.SUSHAN TA KUMAR MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11			(Se at No-32)
36	1133363	12.12.2019	WP (C) - 25267/2019	D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11			(Se at No-32)
36	1133374	12.12.2019	WP (C) - 25271/2019	D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11			(Se at No-32)
36	1133385	12.12.2019	WP (C) - 25269/2019	D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11			(Se at No-32)
36	1133396	12.12.2019	WP (C) - 25268/2019	D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11			(Se at No-32)
36	1133407	12.12.2019	WP (C) - 25270/2019	D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11			(Se at No-32)
36	1133418	12.12.2019	WP (C) - 21549/2019	SMITA DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-09		WRIT BRANC H-1	(Se at No-1)
36	1133429	12.12.2019	WP (C) - 9662/2018	SMITA DAS	C.O.	COURT NO. 1	Order Dtd. 2019-12-09		WRIT BRANC H-6	(Se at No-26)
37	1133430	12.12.2019	WP (C) - 24669/2019	SK. SAMIM	C.O.	COURT NO. 9	Order Dtd. 2019-12-11		WRIT BRANC H-4	(Se at No-17)
37	1133441	12.12.2019	WP (C) - 24662/2019	SK. SAMIM	C.O.	COURT NO. 9	Order Dtd. 2019-12-11		WRIT BRANC H-4	(Se at No-

										17)
37	113345 2 /2019	12.12.2 019	WP (C) - 24661/ 2019	SK. SAMIM	C.O.	COURT NO. 9	Order Dtd. 2019-12-11		WRIT BRANC H-4	(Se at No- 17)
37	113346 3 /2019	12.12.2 019	WP (C) - 24659/ 2019	SK. SAMIM	C.O.	COURT NO. 9	Order Dtd. 2019-12-11		WRIT BRANC H-4	(Se at No- 17)
37	113347 4 /2019	12.12.2 019	WP (C) - 24657/ 2019	SK. SAMIM	C.O.	COURT NO. 9	Order Dtd. 2019-12-11		WRIT BRANC H-4	(Se at No- 17)
37	113348 5 /2019	12.12.2 019	ABLAPL - 9744/2 019	SIBA PRASAD SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12-11			(Se at No- 17)
37	113349 6 /2019	12.12.2 019	WP (C) - 228/20 08	B.DAS	GENE RAL		Order Dtd. 2019-11-29			(Se at No- 17)
37	113350 7 /2019	12.12.2 019	WP (C) - 13110/ 2013	MANAS PATI	C.O.	COURT NO. 9	Order Dtd. 2019-12-05			(Se at No- 17)
37	113351 8 /2019	12.12.2 019	WP (C) - 11516/ 2013	B.BEHERA	GENE RAL		Order Dtd. 2019-03-15		WRIT BRANC H-1	(Se at No- 3)
37	113352 9 /2019	12.12.2 019	WP (C) - 13327/ 2019	B.BEHERA	C.O.	COURT NO. 3	Order Dtd. 2019-08-05			(Se at No- 3)
38	113353 0 /2019	12.12.2 019	RSA- 505/20 18	S.K.SAMIM	GENE RAL		Order Dtd. 2019-03-20		SECON D APPEA L	(Se at No- 4)
38	113354 1 /2019	12.12.2 019	WP (C) - 24123/ 2019	H.K.PANDA	GENE RAL		Order Dtd. 2019-12-11			(Se at No- 4)
38	113355 2 /2019	12.12.2 019	WP (C) - 23853/ 2019	D.P.NANDA	GENE RAL		Order Dtd. 2019-12-06			(Se at No- 4)
38	113356 3 /2019	12.12.2 019	WP (C) - 20453/ 2019	M.NAYAK	GENE RAL		Order Dtd. 2019-12-04		WRIT BRANC H-3	(Se at No- 33)
38	113357 4 /2019	12.12.2 019	WP (C) - 20370/ 2019	B.C.MOHANT Y	C.O.	COURT NO. 3	Order Dtd. 2019-11-14			(Se at No-

									33)
385	113358/2019	12.12.2019	WP (C) - 18586/2013	P. PRADHAN	GENERAL		Order Dtd. 2019-04-02	WRIT BRANCH-6	(Serial No-16)
386	113359/2019	12.12.2019	WP (C) - 19640/2014	MIHIR SAMAL	GENERAL		Order Dtd. 2015-06-25	WRIT BRANCH-1	(Serial No-2)
387	113360/2019	12.12.2019	WP (C) - 15348/2019	M.K.RANA	GENERAL		Order Dtd. 2019-12-05	WRIT BRANCH (DIVISION BENCH)	(Serial No-102)
388	113361/2019	12.12.2019	WP (C) - 1186/2012	M.K.RANA	GENERAL		Order Dtd. 2019-12-10		(Serial No-102)
389	113362/2019	12.12.2019	WP (C) - 11594/2012	M.K.RANA	GENERAL		Order Dtd. 2019-12-10		(Serial No-102)
390	113363/2019	12.12.2019	WP (C) - 5858/2015	M.K.RANA	GENERAL		Order Dtd. 2019-12-05	WRIT BRANCH-11	(Serial No-66)
391	113364/2019	12.12.2019	WP (C) - 1573/2012	M.K.RANA	GENERAL		Order Dtd. 2019-03-15	WRIT BRANCH (DIVISION BENCH)	(Serial No-106)
392	113365/2019	12.12.2019	OJC- 1550/1998	M.K.RANA	GENERAL		Order Dtd. 2019-12-09		(Serial No-106)
393	113366/2019	12.12.2019	WP (C) - 2354/2007	M.K.RANA	GENERAL		Order Dtd. 2019-12-05		(Serial No-106)
394	113367/2019	12.12.2019	CRLMC- 2826/2017	C.R. NAYAK	GENERAL		Order Dtd. 2019-12-09		(Serial No-106)
39	113368	12.12.2	ABLAPL	M.BANERJEE	GENE		Order Dtd.	CRIMI	(Se

5	/2019	019	- 16135/ 2018		RAL		2019-01-10		NAL MISC- 1	at No- 8)
39 6	113369 /2019	12.12.2 019	ABLAPL - 9585/2 019	S.BARIK	C.O.	COURT NO. 1	Order Dtd. 2019-12-10			(Se at No- 8)
39 7	113370 /2019	12.12.2 019	ABLAPL - 19901/ 2017	S.DAS	GENE RAL		Order Dtd. 2018-11-30		CRIMI NAL MISC- 1	(Se at No- 7)
39 8	113371 /2019	12.12.2 019	ABLAPL - 9748/2 019	GANESH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12-11			(Se at No- 7)
39 9	113372 /2019	12.12.2 019	ABLAPL - 9766/2 019	ASHOK KUMAR RANA	C.O.	COURT NO. 1	Order Dtd. 2019-12-11			(Se at No- 7)
40 0	113373 /2019	12.12.2 019	ABLAPL - 9773/2 019	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-11			(Se at No- 7)
40 1	113374 /2019	12.12.2 019	ABLAPL - 9784/2 019	SARATHI JYOTI MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-11			(Se at No- 7)
40 2	113375 /2019	12.12.2 019	CMP- 1383/2 018	N.K.SATAPA THY	GENE RAL		Order Dtd. 2019-11-15			(Se at No- 7)
40 3	113376 /2019	12.12.2 019	ABLAPL - 9757/2 019	NANDA KISHORE ROUT	C.O.	COURT NO. 1	Order Dtd. 2019-12-11			(Se at No- 7)
40 4	113377 /2019	12.12.2 019	CMP- 489/20 19	M.BANERJEE	GENE RAL		Order Dtd. 2019-07-24			(Se at No- 7)
40 5	113378 /2019	12.12.2 019	ABLAPL - 9739/2 019	S. S. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12-11			(Se at No- 7)
40 6	113379 /2019	12.12.2 019	RFA- 262/20 10	R.K.BEHERA	GENE RAL		Order Dtd. 2019-07-29			(Se at No- 7)
40 7	113380 /2019	12.12.2 019	ITA- 65/201 3	B.M.PRIYAD ARSHINI	C.O.	COURT NO. 22	Order Dtd. 2019-12-04		CIVIL REVIS ION	(Se at No- 1)
40	113381	12.12.2	ABLAPL	M/S.DURGA	C.O.	COURT	Order Dtd.			(Se

8	/2019	019	- 9731/2 019	PRASANNA MISHRA		NO. 1	2019-12-11			at No- 1)
40 9	113382 /2019	12.12.2 019	MATA- 1/2017	SUVENDU SEKHAR MOHAPATRA	GENE RAL		Order Dtd. 2019-12-03			(Se at No- 1)
41 0	113383 /2019	12.12.2 019	CRLA- 210/20 17	M.K. PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-12		CRIMI NAL APPEA L	(Se at No- 2)
41 1	113384 /2019	12.12.2 019	ABLAPL - 9752/2 019	SURENDRA DAS	C.O.	COURT NO. 1	Order Dtd. 2019-12-11			(Se at No- 2)
41 2	113385 /2019	12.12.2 019	RSA- 411/20 05	M.BARAL	GENE RAL		Order Dtd. 2016-02-10		SECON D APPEA L	(Se at No- 3)
41 3	113386 /2019	12.12.2 019	ABLAPL - 212/20 18	SARAT DASH	C.O.	COURT NO. 9	Order Dtd. 2018-12-11		CRIMI NAL MISC- 1	(Se at No- 7)
41 4	113387 /2019	12.12.2 019	ABLAPL - 9798/2 019	SATYABRATA DAS	C.O.	COURT NO. 1	Order Dtd. 2019-12-11			(Se at No- 7)
41 5	113388 /2019	12.12.2 019	ABLAPL - 9797/2 019	SATYABRATA DAS	C.O.	COURT NO. 1	Order Dtd. 2019-12-11			(Se at No- 7)
41 6	113389 /2019	12.12.2 019	FAO- 524/20 18	M.BARAL	GENE RAL		Order Dtd. 2019-12-11			(Se at No- 7)
41 7	113390 /2019	12.12.2 019	ABLAPL - 1149/2 018	B.K. DALAI	C.O.	COURT NO. 9	Order Dtd. 2019-12-11		CRMIN AL MISC- 2	(Se at No- 11)
41 8	113391 /2019	12.12.2 019	ABLAPL - 9837/2 019	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2019-12-11			(Se at No- 11)
41 9	113392 /2019	12.12.2 019	ABLAPL - 9795/2 019	M. R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12-11			(Se at No- 11)
42 0	113393 /2019	12.12.2 019	SA- 163/19 97	M.BARAL	C.O.	COURT NO. 1	Order Dtd. 2019-10-30			(Se at No- 11)
42	113394	12.12.2	ABLAPL	B. DAS	C.O.	COURT	Order Dtd.			(Se

1	/2019	019	- 9832/2 019			NO. 1	2019-12-11			at No- 11)
42 2	113395 /2019	12.12.2 019	ABLAPL - 9794/2 019	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2019-12-11			(Se at No- 11)
42 3	113396 /2019	12.12.2 019	BLAPL- 3927/2 019	D.D.JENA	GENE RAL		Order Dtd. 2019-07-17			(Se at No- 11)
42 4	113397 /2019	12.12.2 019	ABLAPL - 9793/2 019	B. K. DALEI	C.O.	COURT NO. 1	Order Dtd. 2019-12-11			(Se at No- 11)
42 5	113398 /2019	12.12.2 019	ABLAPL - 9814/2 019	D.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019-12-11		CRMIN AL MISC- 2	(Se at No- 11)
42 6	113399 /2019	12.12.2 019	BLAPL- 7032/2 019	P.K.PATRA	C.O.	COURT NO. 9	Order Dtd. 2019-12-05			(Se at No- 11)
42 7	113400 /2019	12.12.2 019	ABLAPL - 9785/2 019	R. K. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2019-12-11			(Se at No- 11)
42 8	113401 /2019	12.12.2 019	ABLAPL - 9883/2 019	T.R. DAS	C.O.	COURT NO. 1	Order Dtd. 2019-12-11			(Se at No- 11)
42 9	113402 /2019	12.12.2 019	ABLAPL - 9746/2 019	GANESH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12-11			(Se at No- 11)
43 0	113403 /2019	12.12.2 019	RVWPET - 273/20 17	M.N.MOHANT Y	GENE RAL		Order Dtd. 2018-04-25		CIVIL REVIS ION	(Se at No- 1)
43 1	113404 /2019	12.12.2 019	ABLAPL - 9834/2 019	NIRANJAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12-11			(Se at No- 1)
43 2	113405 /2019	12.12.2 019	ABLAPL - 9805/2 019	S.K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2019-12-11			(Se at No- 1)
43 3	113406 /2019	12.12.2 019	JCRLA- 45/201 6	H.K.PANDA	GENE RAL		Order Dtd. 2016-12-22		CRIMI NAL APPEA L	(Se at No- 1)
43	113407	12.12.2	ABLAPL	P. K.	C.O.	COURT	Order Dtd.			(Se

4	/2019	019	- 9799/2 019	MOHANTY		NO. 1	2019-12-11			at No- 1)
43 5	113408 /2019	12.12.2 019	ABLAPL - 9801/2 019	B.B. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2019-12-11			(Se at No- 1)
43 6	113409 /2019	12.12.2 019	ABLAPL - 9826/2 019	GANESH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12-11			(Se at No- 1)
43 7	113410 /2019	12.12.2 019	ABLAPL - 14703/ 2019	P. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-11			(Se at No- 1)
43 8	113411 /2019	12.12.2 019	FAO- 477/20 16	P.K.JENA	C.O.	COURT NO. 22	Order Dtd. 2019-08-29			(Se at No- 1)
43 9	113412 /2019	12.12.2 019	ABLAPL - 9769/2 019	P.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-11			(Se at No- 1)
44 0	113413 /2019	12.12.2 019	ABLAPL - 14704/ 2019	P. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-11			(Se at No- 1)
44 1	113414 /2019	12.12.2 019	WA- 219/20 19	P. PRADHAN	GENE RAL		Order Dtd. 2019-09-12			(Se at No- 1)
44 2	113415 /2019	12.12.2 019	ABLAPL - 9770/2 019	P.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-11			(Se at No- 1)
44 3	113416 /2019	12.12.2 019	WP (C) - 24800/ 2019	BIJAY KUMAR DALEI	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11		WRIT BRANC H-5	(Se at No- 22)
44 4	113417 /2019	12.12.2 019	ABLAPL - 9882/2 019	G. JAYASINGH	C.O.	COURT NO. 1	Order Dtd. 2019-12-11			(Se at No- 22)
44 5	113418 /2019	12.12.2 019	CRLREV - 245/20 19	N.MOHAPATR A	C.O.	COURT NO. 7	Order Dtd. 2019-12-06		CRIMI NAL REVIS ION	(Se at No- 2)
44 6	113419 /2019	12.12.2 019	ABLAPL - 12803/ 2019	M. NAIK	C.O.	COURT NO. 9	Order Dtd. 2019-12-11			(Se at No- 2)
44	113420	12.12.2	WP (C) -	M.N.	C.O.	COURT	Order Dtd.			(Se

7	/2019	019	25182/2019	MOHANTY		NO. 3 OLD	2019-12-11			at No- 2)
44 8	113421 /2019	12.12.2 019	ABLAPL - 12303/ 2019	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2019-12-11			(Se at No- 2)
44 9	113422 /2019	12.12.2 019	WP (C) - 20051/ 2019	H.K.BHOL	GENE RAL		Order Dtd. 2019-10-25			(Se at No- 2)
45 0	113423 /2019	12.12.2 019	ABLAPL - 13929/ 2019	T. R. DAS	C.O.	COURT NO. 7	Order Dtd. 2019-12-11			(Se at No- 2)
45 1	113424 /2019	12.12.2 019	WP (C) - 24815/ 2019	SUMANTA DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-11			(Se at No- 2)
45 2	113425 /2019	12.12.2 019	WP (C) - 23447/ 2019	D.ROUT	GENE RAL		Order Dtd. 2019-11-28			(Se at No- 2)
45 3	113426 /2019	12.12.2 019	ABLAPL - 14748/ 2019	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2019-12-11			(Se at No- 2)
45 4	113427 /2019	12.12.2 019	ABLAPL - 3500/2 018	SARAT DASH	C.O.	COURT NO. 9	Order Dtd. 2018-12-11		CRIMI NAL MISC- 3	(Se at No- 12)
45 5	113428 /2019	12.12.2 019	WP (C) - 21376/ 2019	S. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11		WRIT BRANC H-6	(Se at No- 16)
45 6	113429 /2019	12.12.2 019	ABLAPL - 3988/2 018	M. R. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2019-12-11		CRMIN AL MISC- 2	(Se at No- 17)
45 7	113430 /2019	12.12.2 019	WP (C) - 21376/ 2019	S. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11		WRIT BRANC H-6	(Se at No- 16)
45 8	113431 /2019	12.12.2 019	ABLAPL - 9583/2 019	GANESH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12-11			(Se at No- 16)
45 9	113432 /2019	12.12.2 019	WP (C) - 22971/ 2019	T.K. BARIK	C.O.	COURT NO. 9	Order Dtd. 2019-12-11		WRIT BRANC H-8	(Se at No- 42)
46	113433	12.12.2	BLAPL-	A.KHAN	GENE		Order Dtd.			(Se

0	/2019	019	1951/2 019		RAL		2019-09-11			at No- 42)
46 1	113434 /2019	12.12.2 019	WP (C) - 23497/ 2019	P.K. PATRI	C.O.	COURT NO. 9	Order Dtd. 2019-12-11			(Se at No- 42)
46 2	113435 /2019	12.12.2 019	WP (C) - 21046/ 2019	N.K. ROUT	C.O.	COURT NO. 9	Order Dtd. 2019-12-11		WRIT BRANC H-2	(Se at No- 9)
46 3	113436 /2019	12.12.2 019	WP (C) - 25068/ 2019	M.R. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2019-12-11			(Se at No- 9)
46 4	113437 /2019	12.12.2 019	WP (C) - 2304/2 019	R.K. PANDA	C.O.	COURT NO. 9	Order Dtd. 2019-12-11			(Se at No- 9)
46 5	113438 /2019	12.12.2 019	BLAPL- 1050/2 019	A.KHAN	GENE RAL		Order Dtd. 2019-05-13		CRIMI NAL MISC- 3	(Se at No- 9)
46 6	113439 /2019	12.12.2 019	WP (C) - 18697/ 2017	N.K. ROUT	C.O.	COURT NO. 9	Order Dtd. 2019-12-11		WRIT BRANC H-1	(Se at No- 1)
46 7	113440 /2019	12.12.2 019	WP (C) - 24967/ 2019	S.K. BEHERA	C.O.	COURT NO. 9	Order Dtd. 2019-12-11			(Se at No- 1)
46 8	113441 /2019	12.12.2 019	BLAPL- 1063/2 019	A.KHAN	GENE RAL		Order Dtd. 2019-05-15		CRIMI NAL MISC- 3	(Se at No- 9)
46 9	113442 /2019	12.12.2 019	BLAPL- 1953/2 019	A.KHAN	GENE RAL		Order Dtd. 2019-05-15			(Se at No- 9)
47 0	113443 /2019	12.12.2 019	BLAPL- 1057/2 019	A.KHAN	GENE RAL		Order Dtd. 2019-05-15		CRIMI NAL MISC- 3	(Se at No- 9)
47 1	113444 /2019	12.12.2 019	ABLAPL - 8012/2 019	H. K. BHOL	C.O.	COURT NO. 1	Order Dtd. 2019-12-09			(Se at No- 9)
47 2	113445 /2019	12.12.2 019	ABLAPL - 3011/2 019	P.K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2019-12-11			(Se at No- 9)
47	113446	12.12.2	CRLA-	R. MALLICK	C.O.	COURT	Order Dtd.			(Se

3	/2019	019	277/2019			NO. 1	2019-12-11				at No-9)
474	113447/2019	12.12.2019	CRLA-277/2019	M. R. BARIK	C.O.	COURT NO. 1	Order Dtd. 2019-12-11				(Se at No-9)
475	113448/2019	12.12.2019	CRLMC-1696/2019	B.N. DASH	C.O.	COURT NO. 1	Order Dtd. 2019-11-28				(Se at No-9)
476	113449/2019	12.12.2019	CRLMC-3292/2018	R. K. BARIK	C.O.	COURT NO. 2	Order Dtd. 2019-12-11				(Se at No-9)
477	113450/2019	12.12.2019	CRLMC-3981/2016	M/S.NIRANJAN MAHARANA	C.O.	COURT NO. 9 OLD	Order Dtd. 2019-12-11				(Se at No-9)
478	113451/2019	12.12.2019	BLAPL-8416/2019	S. K. SINGH	C.O.	COURT NO. 7	Order Dtd. 2019-12-11				(Se at No-9)
479	113452/2019	12.12.2019	ABLAPL - 2143/2018	A. K. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2019-12-11				(Se at No-9)
480	113453/2019	12.12.2019	ABLAPL - 4538/2019	RAMAKANT MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-11				(Se at No-9)
481	113454/2019	12.12.2019	ABLAPL - 4568/2019	A.B. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2019-12-11				(Se at No-9)
482	113455/2019	12.12.2019	ABLAPL - 5694/2019	J. KAMILA	C.O.	COURT NO. 1	Order Dtd. 2019-12-11				(Se at No-9)
483	113456/2019	12.12.2019	ABLAPL - 5694/2019	D. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019-12-11				(Se at No-9)
484	113457/2019	12.12.2019	ABLAPL - 9116/2019	SUVENDU BARIK	C.O.	COURT NO. 1	Order Dtd. 2019-12-11				(Se at No-9)
485	113458/2019	12.12.2019	ABLAPL - 3467/2019	P. SARANGI	C.O.	COURT NO. 1	Order Dtd. 2019-12-11			CRMIN AL MISC-2	(Se at No-15)
48	113459	12.12.2	CRLA-	P.K. BARIK	C.O.	COURT	Order Dtd.			CRIMI	(Se

6	/2019	019	136/2018			NO. 22	2019-12-11		NAL APPEAL	at No-5)
487	113460/2019	12.12.2019	CRLA-335/2017	P. K. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2019-12-11		CRIMINAL APPEAL	(Se at No-2)
488	113461/2019	12.12.2019	ABLAPL - 2548/2019	SAILENDRA BISWAL	C.O.	COURT NO. 1	Order Dtd. 2019-12-10			(Se at No-2)
489	113462/2019	12.12.2019	WP (C) - 24065/2019	B. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2019-12-11			(Se at No-2)
490	113463/2019	12.12.2019	ABLAPL - 2554/2019	SAILENDRA BISWAL	C.O.	COURT NO. 1	Order Dtd. 2019-12-10			(Se at No-2)
491	113464/2019	12.12.2019	CRLMC-1720/2019	MANASI MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2019-12-12			(Se at No-2)
492	113465/2019	12.12.2019	ABLAPL - 2548/2019	SAILENDRA BISWAL	C.O.	COURT NO. 1	Order Dtd. 2019-12-10			(Se at No-2)
493	113466/2019	12.12.2019	CRLMC-1685/2019	S. ROUT	C.O.	COURT NO. 1	Order Dtd. 2019-12-11			(Se at No-2)
494	113467/2019	12.12.2019	WP (C) - 23552/2019	ASHUTOSH MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2019-12-11		WRIT BRANCH-8	(Se at No-43)
495	113468/2019	12.12.2019	BLAPL-8703/2019	P.B. SENAPATI	C.O.	COURT NO. 9	Order Dtd. 2019-12-12			(Se at No-43)
496	113469/2019	12.12.2019	WP (C) - 22702/2019	J.P. KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11		WRIT BRANCH-5	(Se at No-21)
497	113470/2019	12.12.2019	WP (C) - 22703/2019	J.P. KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11		WRIT BRANCH-5	(Se at No-21)
498	113471/2019	12.12.2019	WP (C) - 22705/2019	J.P. KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11		WRIT BRANCH-5	(Se at No-21)
49	113472	12.12.2	WP (C) -	J.P. KAR	C.O.	COURT	Order Dtd.		WRIT	(Se

9	/2019	019	22706/ 2019			NO. 3 OLD	2019-12-11		BRANC H-5	at No- 21)
50 0	113473 /2019	12.12.2 019	WP (C) - 22707/ 2019	J.P. KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11		WRIT BRANC H-5	(Se at No- 21)
50 1	113474 /2019	12.12.2 019	WP (C) - 22709/ 2019	J.P. KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11		WRIT BRANC H-5	(Se at No- 21)
50 2	113475 /2019	12.12.2 019	WP (C) - 22710/ 2019	J.P. KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-11		WRIT BRANC H-5	(Se at No- 21)
50 3	113476 /2019	12.12.2 019	WP (C) - 22304/ 2019	M.B. SMRUTIRANJ AN	C.O.	COURT NO. 22	Order Dtd. 2019-12-10		WRIT BRANC H-1	(Se at No- 2)
50 4	113477 /2019	12.12.2 019	WP (C) - 22305/ 2019	M.B. SMRUTIRANJ AN	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-10		WRIT BRANC H-1	(Se at No- 2)
50 5	113478 /2019	12.12.2 019	WP (C) - 1009/2 019	S.K. BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-10		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 111)
50 6	113479 /2019	12.12.2 019	WP (C) - 1009/2 019	MADAN DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-10		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 111)
50 7	113480 /2019	12.12.2 019	WP (C) - 20535/ 2013	J.P.KAR	C.O.	COURT NO. 9	Order Dtd. 2018-02-10		WRIT BRANC H-8	(Se at No- 41)
50 8	113481 /2019	12.12.2 019	WP (C) - 24962/ 2019	A. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2019-12-11			(Se at No- 41)
50 9	113482 /2019	12.12.2 019	CONTC- 356/20 19	B. SAMANTARAY	C.O.	COURT NO. 3	Order Dtd. 2019-12-11			(Se at No- 41)
51 0	113483 /2019	12.12.2 019	WP (C) - 24969/ 2019	A. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2019-12-11			(Se at No- 41)

51 1	113484 /2019	12.12.2 019	WP (C) - 24968/ 2019	A. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2019-12-11			(Se at No- 41)
51 2	113485 /2019	12.12.2 019	WP (C) - 24965/ 2019	A. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2019-12-11			(Se at No- 41)
51 3	113486 /2019	12.12.2 019	WP (C) - 24964/ 2019	A. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2019-12-11			(Se at No- 41)
51 4	113487 /2019	12.12.2 019	CONTC- 1724/2 019	R.K. BARIK	C.O.	COURT NO. 3	Order Dtd. 2019-12-11			(Se at No- 41)
51 5	113488 /2019	12.12.2 019	WP (C) - 23122/ 2012	R.R. DAS	C.O.	COURT NO. 5	Order Dtd. 2019-12-10		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 105)
51 6	113489 /2019	12.12.2 019	WP (C) - 9724/2 018	R.R. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-10		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 114)
51 7	113490 /2019	12.12.2 019	WP (C) - 22661/ 2019	R.K. BARIK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-10			(Se at No- 114)
51 8	113491 /2019	12.12.2 019	WP (C) - 22819/ 2019	P.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-11			(Se at No- 114)
51 9	113492 /2019	12.12.2 019	WP (C) - 22839/ 2019	P.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-11			(Se at No- 114)
52 0	113493 /2019	12.12.2 019	WP (C) - 19762/ 2019	M. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2019-12-11			(Se at No- 114)
52 1	113494 /2019	12.12.2 019	WP (C) - 19762/ 2019	K. MANDAL	C.O.	COURT NO. 1	Order Dtd. 2019-12-11			(Se at No-

										114)
522	113495/2019	12.12.2019	WP (C) - 22302/2019	M.B. SMRUTIRANJAN	C.O.	COURT NO. 22	Order Dtd. 2019-12-10		WRIT BRANCH-1	(Seat No-2)
523	113496/2019	12.12.2019	WP (C) - 22300/2019	M.B. SMRUTIRANJAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-10		WRIT BRANCH-8	(Seat No-41)
524	113497/2019	12.12.2019	WP (C) - 16290/2019	U. CHHOTRAY	C.O.	COURT NO. 8	Order Dtd. 2019-12-10			(Seat No-41)
525	113498/2019	12.12.2019	WP (C) - 4374/2018	P.K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-10			(Seat No-41)
526	113499/2019	12.12.2019	WP (C) - 23557/2019	S.K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-10			(Seat No-41)
527	113500/2019	12.12.2019	WP (C) - 21650/2019	U. CHHOTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-10			(Seat No-41)
528	113501/2019	12.12.2019	WP (C) - 24536/2019	TAPAN SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-11			(Seat No-41)
529	113502/2019	12.12.2019	WP (C) - 24514/2019	CHINTU SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-11			(Seat No-41)
530	113503/2019	12.12.2019	WP (C) - 24533/2019	TAPAN SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-11			(Seat No-41)
531	113504/2019	12.12.2019	WP (C) - 24504/2019	U. CHHOTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-11			(Seat No-41)
532	113505/2019	12.12.2019	WP (C) - 24110/2019	P.K. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-11			(Seat No-41)
533	113506/2019	12.12.2019	WP (C) - 22603/2019	M/S.A. PATTNAIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-10			(Seat No-41)
534	113507/2019	12.12.2019	WP (C) - 24284/2019	P.R. MISHRA	C.O.	COURT NO.	Order Dtd. 2019-12-11			(Seat No-41)

			2019			22				No-41)
535	113508/2019	12.12.2019	WP (C) - 18220/2019	TAPAN SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-05			(Se at No-41)
536	113509/2019	12.12.2019	WP (C) - 22992/2019	U. CHHOTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-10			(Se at No-41)
537	113510/2019	12.12.2019	WP (C) - 22317/2019	U. CHHOTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-10			(Se at No-41)
538	113511/2019	12.12.2019	WP (C) - 21998/2019	U. CHHOTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-10			(Se at No-41)
539	113512/2019	12.12.2019	WP (C) - 21997/2019	U. CHHOTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-10			(Se at No-41)
540	113513/2019	12.12.2019	WP (C) - 21651/2019	U. CHHOTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-10			(Se at No-41)
541	113514/2019	12.12.2019	WP (C) - 4010/2019	G.K.NANDA	GENERAL		Order Dtd. 2019-11-25			(Se at No-41)
542	113515/2019	12.12.2019	WP (C) - 10357/2003	S.K. MOHANTY	GENERAL		Order Dtd. 2019-11-18			(Se at No-41)
543	113516/2019	12.12.2019	RVWPET - 91/2018	S.N.MOHANTY	GENERAL		Order Dtd. 2019-11-28		CIVIL REVISION	(Se at No-1)
544	113517/2019	12.12.2019	WP (C) - 18415/2019	D.K.MOHANTY	GENERAL		Order Dtd. 2019-12-05			(Se at No-1)
545	113518/2019	12.12.2019	WP (C) - 10187/2009	S.K.SAMIM	C.O.		Order Dtd. 2011-03-31		WRIT BRANCH-4	(Se at No-19)
546	113519/2019	12.12.2019	RVWPET - 59/2010	K.K.MOHAPATRA	C.O.	COURT NO. 22	Order Dtd. 2019-12-12		CIVIL REVISION	(Se at No-1)
547	113520/2019	12.12.2019	WP (C) - 2688/2	P.NAYAK	GENERAL		Order Dtd. 2019-09-16			(Se at

			016						No-1)
548	113521/2019	12.12.2019	WP (C) - 6120/2017	T. BAG	GENERAL		Order Dtd. 2017-04-26	WRIT BRANCH-11	(Serial No-61)
549	113522/2019	12.12.2019	WP (C) - 16852/2019	P. K. BEHERA	GENERAL		Order Dtd. 2019-09-19		(Serial No-61)
550	113523/2019	12.12.2019	WP (C) - 23576/2019	D. P. PATRA	GENERAL		Order Dtd. 2019-12-05		(Serial No-61)
551	113524/2019	12.12.2019	WP (C) - 18415/2019	A. K. PATRA	GENERAL		Order Dtd. 2019-12-05		(Serial No-61)
552	113525/2019	12.12.2019	WP (C) - 9423/2019	B. K. PATI	GENERAL		Order Dtd. 2019-12-09	WRIT BRANCH-4	(Serial No-27)
553	113526/2019	12.12.2019	WP (C) - 13814/2017	G. C. JENA	C. O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-11-22		(Serial No-27)
554	113527/2019	12.12.2019	WP (C) - 18496/2019	A. K. PATRA	GENERAL		Order Dtd. 2019-12-05		(Serial No-27)
555	113528/2019	12.12.2019	WA-4/2016	P. C. DAS	GENERAL		Order Dtd. 2019-12-11		(Serial No-27)
556	113529/2019	12.12.2019	RPFAM-19/2014	S. K. SAHU	C. O.		Order Dtd. 2015-09-11	FIRST APPEAL	(Serial No-8)
557	113530/2019	12.12.2019	CRLREV - 626/2003	G. JAYASINGH	GENERAL		Order Dtd. 2011-10-18	CRIMINAL REVISION	(Serial No-3)
558	113531/2019	12.12.2019	CONTC-356/2019	M. K. RANA	GENERAL		Order Dtd. 2019-12-11		(Serial No-3)
559	113532/2019	12.12.2019	OJC-7810/2001	R. K. PADHIARY	GENERAL		Order Dtd. 2019-12-10		(Serial No-3)
560	113533/2019	12.12.2019	OJC-7793/1	S. RATH	GENERAL		Order Dtd. 2013-09-27	WRIT BRANCH	(Serial No-3)

			998						H-7	No-5)
561	113534/2019	12.12.2019	CRIMC-756/2017	D.K.JENA	GENERAL		Order Dtd. 2019-11-18		CRIMINAL MISC-3	(Seat No-12)
562	113535/2019	12.12.2019	BLAPL-10033/2019	M/S.UNMESH CHANDRA JENA	C.O.	COURT NO. 7	Order Dtd. 2019-12-11			(Seat No-12)
563	113536/2019	12.12.2019	WP(C)-18904/2019	T.K.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-10-21			(Seat No-12)
564	113537/2019	12.12.2019	BLAPL-8945/2019	S. C. BISWAL	C.O.	COURT NO. 7	Order Dtd. 2019-12-11			(Seat No-12)
565	113538/2019	12.12.2019	BLAPL-8945/2019	N. K. SATAPATHY	C.O.	COURT NO. 7	Order Dtd. 2019-12-11			(Seat No-12)
566	113539/2019	12.12.2019	WA-591/2019	M.K.RANA	GENERAL		Order Dtd. 2019-12-10			(Seat No-12)
567	113540/2019	12.12.2019	WA-606/2019	M.K.RANA	GENERAL		Order Dtd. 2019-12-10			(Seat No-12)
568	113541/2019	12.12.2019	FAO-397/2011	M.K.RANA	GENERAL		Order Dtd. 2019-12-10			(Seat No-12)
569	113542/2019	12.12.2019	FAO-537/2009	M.K.RANA	GENERAL		Order Dtd. 2019-12-10			(Seat No-12)
570	113543/2019	12.12.2019	WA-579/2018	M.K.RANA	GENERAL		Order Dtd. 2019-12-10			(Seat No-12)
571	113544/2019	12.12.2019	WA-578/2018	M.K.RANA	GENERAL		Order Dtd. 2019-12-10			(Seat No-12)
572	113545/2019	12.12.2019	WA-587/2018	M.K.RANA	GENERAL		Order Dtd. 2019-12-10			(Seat No-12)
573	113546/2019	12.12.2019	WP(C)-7377/2	SOMANATH BARDHAN	C.O.	DR (J)	Order Dtd. 2019-12-11			(Seat at

			019						No-12)
574	113547/2019	12.12.2019	WA-588/2018	M.K.RANA	GENERAL		Order Dtd. 2019-12-10		(Se at No-12)
575	113548/2019	12.12.2019	BLAPL-10029/2019	B.K. PANDA	C.O.	COURT NO. 7	Order Dtd. 2019-12-11		(Se at No-12)
576	113549/2019	12.12.2019	BLAPL-7266/2019	S.K. SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-11		(Se at No-12)
577	113550/2019	12.12.2019	WP (C) - 24959/2019	A. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2019-12-11		(Se at No-12)
578	113551/2019	12.12.2019	WP (C) - 20645/2019	S.K. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2019-12-11		(Se at No-12)
579	113552/2019	12.12.2019	WP (C) - 20645/2019	P.K. LENKA	C.O.	COURT NO. 3	Order Dtd. 2019-12-11		(Se at No-12)
580	113553/2019	12.12.2019	WP (C) - 20645/2019	J.P. KAR	C.O.	COURT NO. 3	Order Dtd. 2019-12-11		(Se at No-12)
581	113554/2019	12.12.2019	OJC-13730/1999	SOURAV CH. DASH	C.O.	COURT NO. 3	Counter	WRIT BRANCH-3	(Se at No-33)
582	113555/2019	12.12.2019	OJC-13730/1999	P.K. PANI	C.O.	COURT NO. 3	Order Dtd. 2019-12-11	WRIT BRANCH-3	(Se at No-33)
583	113556/2019	12.12.2019	OJC-13730/1999	M. BARAL	C.O.	COURT NO. 3	Order Dtd. 2019-12-11	WRIT BRANCH-3	(Se at No-33)
584	113557/2019	12.12.2019	WP (C) - 21452/2019	P.K. SWAIN	C.O.	COURT NO. 3	Order Dtd. 2019-12-10	WRIT BRANCH (DIVISION BENCH)	(Se at No-116)
585	113558/2019	12.12.2019	WP (C) - 5961/2002	A. BEHERA	C.O.	CHIEF JUSTICE'S	Order Dtd. 2019-12-11	WRIT BRANCH	(Se at No-)

						COURT			(DIVISION BENCH)	113)
586	113559/2019	12.12.2019	WP(C)-5961/2002	P.K. RATH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-11		WRIT BENCH (DIVISION BENCH)	(Seat No-113)
587	113560/2019	12.12.2019	WP(C)-24226/2019	R.C. MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-10			(Seat No-113)
588	113561/2019	12.12.2019	WP(C)-24551/2019	P.L. MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-10		WRIT BENCH (DIVISION BENCH)	(Seat No-115)
589	113562/2019	12.12.2019	WP(C)-24228/2019	R.C. MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-10			(Seat No-115)
590	113563/2019	12.12.2019	WP(C)-24636/2019	P. KARAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-10			(Seat No-115)
591	113564/2019	12.12.2019	WP(C)-24563/2019	TAPAN SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-11			(Seat No-115)
592	113565/2019	12.12.2019	WP(C)-24222/2019	R.C. MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-10			(Seat No-115)
593	113566/2019	12.12.2019	WP(C)-24557/2019	P.L. MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-10		WRIT BENCH (DIVISION BENCH)	(Seat No-115)
594	113567/2019	12.12.2019	WP(C)-23505/2019	R.C. MALLICK	C.O.	CHIEF JUSTICE'S	Order Dtd. 2019-12-10			(Seat No-

						COURT				115)
59 5	113568 /2019	12.12.2 019	WP (C) - 24218/ 2019	R.C. MALLICK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-10			(Se at No- 115)